

DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 22.01.2009

Meeting No.34/AM09 for the licensing year 2008-09 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 22.01.2009 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT In his Chamber.

List of participants is annexed.

Case No 546 NC-VI Dt. 22.01.2009	M/s.The Campco Ltd., Mangalore	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00250/AM07/DES.VI RLA File 07/24/40/766/AM07		Lic No./Date 0710050546 dt. 13.03.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0-COCOA BUTTER	59.000	M.T.	11842647.00	198535.60 EURO
			Total	11842647.00	198535.60 EURO

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	DRY COCOA BEANS	153.262	M.T.	11610439.00	194642.74 EURO
			Total	11610439.00	194642.74 EURO

Position:

Decision:

The case was considered as per agenda. Representatives of Firm explained their case. Their grievance is that NC had ratified norms after adjusting the cost of recoverable wastage and approved only 102.639MT of Cocoa Beans for export of 59MT Cocoa Butter. Request is that 153.262MT Cocoa Beans may be allowed as applied for. Committee after hearing the representatives of firm stated that as bye product (Cocoa Powder) generated from the duty free import input is sold in local market, the cost so recovered has to be adjusted from the import entitlement & the committee has correctly fixed norms, review of which is not called for. In so far as the balance qty. of the import input (Cocoa Beans) is concerned, which has been already imported, firm was advised to increase export of the export product on prorata basis and approach RLA for suitable amendment in Advance License.

Case No 547 NC-VI Dt. 22.01.2009	M/s.English Indian Clays Ltd., Trivendrum	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00174/AM09/DES.VI RLA File 53/81/40/0004/AM09		Lic No./Date 5310006517 dt. 25.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0-Processed and Calcined Clays (Kaolin whether or not calcined) Hydrated Aluminium Silicate (A12O3 2SiO3 2H2O)	2720.000	M.T.	37805635.00	876144.49 US\$
			Total	37805635.00	876144.49 US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Hydros Sodium Hydro Sulphite	20400.000	K.G.	1693200.00	38701.71 US\$
			Total	1693200.00	38701.71 US\$

Position:

Decision: Deferred.

The case was considered as per agenda. It was noted that the comments from C&PC are awaited. It was decided to remind C&PC to expedite the comments and re-list the case on 26.02.2009

Case No 548 NC-VI Dt. 22.01.2009	M/s.Kalabhai Karson Pvt. Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00134/AM09/DES.VI RLA File 03/94/40/361/AM09		Lic No./Date 0310483444 dt. 22.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0- Plaster of Paris (Dental Grade).	150000.000	K.G.	4290000.00	97500.00 US\$
			Total	4290000.00	97500.00 US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Hydrocol Cement	146250.000	K.G.	3667950.00	83362.50 US\$
2	Malamine Powder	450.000	K.G.	183600.00	4172.50US\$
			Total	3851550.00	87535.00 US\$

Position:

Decision: Deferred.

The case was considered as per agenda. It was noted that MSME vide their letter No. 25(1)/SION/G&C/2006-08 dated 05.01.2009 have called some information from the firm which is still awaited. Therefore, it was decided to remind the firm to provide the required information and re-list the case on 26.02.2009

Case No 549 NC-VI Dt. 22.01.2009	M/s. Chemill Nutraceuticals Pvt. Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00175/AM09/DES.VI RLA File 03/94/40/637/AM09	Lic No./Date 0310488356 dt. 30.09.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

SI.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	90/0-GRIFFONIA SIMPLICIFOLIA DRY EXTRACT 5-HTP 95%	2000.000	K.G.	6825000.00	150000.00 US\$
			Total	6825000.00	150000.00 US\$

Import Item (s) Details

SI.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GRIFFONIA SIMPLICIFOLIA SEEDS	50000.000	K.G.	4550000.00	100000.00US\$
			Total	4550000.00	100000.00US\$

Position:

Decision: Deferred

The case was considered as per agenda. It was noted that comments from VVO&F and Spice Board have not been received. The Committee decided to refer the case to AYUSH and DBT and re-list the case on 26.02.2009.

Case No 550 NC-VI Dt. 22.01.2009	M/s. Industrial Foams Pvt. Ltd., N. Delhi	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00136/AM09/DES.VI RLA File 05/24/40/329/AM09		Lic No./Date 0510226077 dt. 25.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0-PRE FABRICATED TELECOM SHELTER SIZE (4.0M X 3.0M X 2.9M) (INTERNAL) WITH CABLE LADDER PUF THICKNESS 80MM	100.000	Number	13244000.00	308000.00 US\$
			Total	13244000.00	308000.00 US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PRE-COATED GALVANISED IRON COILS	100000.000	K.G.	6020000.00	140000.00US\$
2	PLOYOL	25340.000	K.G.	2288202.00	53214.00US\$
3	MDI (ISOCYNATE)	30000.000	K.G.	3483000.00	81000.00 US\$
			Total	11791202.00	274214.00

Position:

Decision: Deferred

The case was considered as per agenda. It was noted the information called for from the firm has been received, which may be sent to DIPP. To re-list on 19.02.2009.

Case No 551 NC-VI Dt. 22.01.2009	M/s. L G W Ltd., Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00159/AM09/DES.VI RLA File 02/24/40/00006/AM09		Lic No./Date 0210111143 dt. 07.04.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63/0- Hair Band (Made from Thermo-Poly-Urethanes)	63.725	M.T.	11599543.13	286762.50US\$
			Total	11599543.13	286762.50US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Thermo-Poly-Urethanes (TPU)	65.000	M.T.	9859687.50	243750.00 US\$
			Total	9859687.50	243750.00 US\$

Position:

Decision :Deferred

The case was considered as per agenda. It was noted that the comments from C&PC are awaited. Therefore, it was decided to remind C&PC to expedite the comments and re-list the case on 26.02.2009

Case No 552 NC-VI Dt. 22.01.2009	M/s. Jindal Drugs Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00166/AM09/DES.VI RLA File 03/94/40/580/AM09		Lic No./Date 0310486755 dt. 17.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0-COCOA BUTTER	100000.000k	K.G.	29557500.00	675600.00US\$
			Total	29557500.00	675600.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COCOA BEANS – DRIED & FERMENTED	261000.000	K.G.	28710000	656229.00 US\$
			Total	28710000	656229.00 US\$

Position:

Decision: Approved.

The case was considered as per agenda. It was noted by the Committee that comments from MFPI are still awaited. It was further noted that in a similar case of M/s. Camco Ltd. in Advance License No. 0710050546 dt. 13.03.2007, Department of Agriculture & Cooperation vide their Dy. No. 796/07-Hort.IV dated 09.06.2008 and 19.02.2008 had informed as under:-

1. Average of 2.6 MT of Cocoa Beans is required to produce 1MT of cocoa Butter.
 2. During the process of grinding of Cocoa Beans, 25-30% of Cocoa Powder is generated from Butter.
 3. Domestic price of Cocoa Powder is not available, as all manufacturers of Chocolate are importing Cocoa Powder/Butter. Based on CIF of Cocoa Powder for 2007 and 2008, import of Cocoa Powder will be Rs. 50Per Kg.
2. However M/s. Campco Ltd. had adopted recovery of Cocoa Powder @ 38.5% and its value at Rs. 65/Kg.
3. On the basis of above, Committee decided to ratify norms in the instant case as was done in the case of M/s. Campco Ltd., after adjusting the cost of Cocoa Powder, which is the recoverable wastage, as under:-

<u>Export Item</u>	Cocoa Butter	=	100MT
<u>Import item</u>	Cocoa Beans required for producing 100MT Cocoa Butter	=	100×2.6 = 260 MT

Recovery of Cocoa Powder @ 38.5 % from import input	=	$\frac{260 \times 38.5}{100}$	= 100.1MT
--	---	-------------------------------	-----------

Cost of 100.1MT Cocoa Powder @ Rs. 65Per Kg	100.1×65	= Rs. 6506500
---	-------------------	---------------

Cost of 260MT of Cocoa Beans	=	$\frac{28710000 \times 260}{261}$	=Rs. 2,86,00,000/-
------------------------------	---	-----------------------------------	--------------------

Cost of 1MT of Cocoa Beans	= Rs. 1,10,000
----------------------------	----------------

Total cost of Cocoa Beans after adjusting	=2,86,00,000-6506500
Cost of Cocoa Powder	= Rs.2,20,93,500

Qty. of Cocoa Beans that could be	=	$2,20,93,500 \div 1,10,000$
Imported for Rs. 2,20,93,500	=	. 200.85 MT

4. Committee ratified the following qty.

<u>Export Item</u>	<u>Qty.</u>
Cocoa Butter	100MT

<u>Import Item</u>	<u>Qty.</u>
Cocoa Beans-Dried & 200.85MT	
Fermented	

5. RLA to take consequential action as per policy/procedure.

Case No 553 NC-VI Dt. 22.01.2009	M/s. Ganga Rasayanie Pvt. Ltd., Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00167/AM09/DES.VI RLA File 03/94/40/595/AM09		Lic No./Date 0310486831 dt. 17.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0-AROMATIC SOLVENT (GARASOL 200)	500.000	M.T.	27616000.00	640000.00US\$
			Total	27616000.00	640000.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HEAVY AROMATIC	525.000	MT	25774999.68	589142.85US\$
			Total	28710000.00	656229.00 US\$

Position:

Decision: Approved.

The case was considered as per agenda. It was noted that comments from P&NG are awaited in this case. It was further noted that in another case of the same firm in Advance License No. 0310429901 dated 18.05.2007 pertaining to Aromatic Solvent, PNG has conveyed vide their OM No. R-11011/39/2008-Sup dated 21.11.2008 that as per details given by firm wastage worked out to 1% as against 5% claimed in application. PNG has also stated that they have no means to certify the correctness of data. Committee after deliberation decided to ratify norms with 1% wastage as under:-

Sl. No.	Export Item Name	Qty. allowed
1	Aromatic Solvent (Garasol 200)	500MT

Sl. No.	Import Item Name	
1	Heavy Aromatic	505MT

RLA to take consequential action as per policy/procedure.

Case No 554 NC-VI Dt. 22.01.2009	M/s. JINDAL DRUGS LTD., MUMBAI	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00171/AM09/DES.VI RLA File 03/94/40/579/AM09		Lic No./Date 0310486975 dt. 19.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
--------	-------------------	-----	-----	---------------	----------------------------------

1	67/0-COCOA BUTTER	10000.000	K.G.	29557500.00	675600.00US\$
			Total	29557500.00	675600.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COCOA BEANS – DRIED & FERMENTED	261000.000	K.G.	28710000.00	656229.00 US\$
			Total	28710000.00	656229.00 US\$

Position:

Decision: Approved.

The case was considered as per agenda. It was noted by the Committee that comments from MFPI are still awaited. It was further noted that in a similar case of M/s. Camco Ltd. in Advance License No. 0710050546 dt. 13.03.2007, Department of Agriculture & Cooperation vide their Dy. No. 796/07-Hort.IV dated 09.06.2008 and 19.02.2008 had informed as under:-

1. Average of 2.6 MT of Cocoa Beans is required to produce 1MT of cocoa Butter.
 2. During the process of grinding of Cocoa Beans, 25-30% of Cocoa Powder is generated from Butter.
 3. Domestic price of Cocoa Powder is not available, as all manufacturers of Chocolate are importing Cocoa Powder/Butter. Based on CIF of Cocoa Powder for 2007 and 2008, import of Cocoa Powder will be Rs. 50Per Kg.
2. However M/s. Campco Ltd. had adopted recovery of Cocoa Powder @ 38.5% and its value at Rs. 65/Kg.
3. On the basis of above, Committee decided to ratify norms in the instant case as was done in the case of M/s. Campco Ltd., after adjusting the cost of Cocoa Powder, which is the recoverable wastage, as under:-

Export Item Cocoa Butter = 100MT

Import item Cocoa Beans required for producing 100MT Cocoa Butter = 100×2.6
= 260 MT

Recovery of Cocoa Powder @ 38.5 % = $\frac{260 \times 38.5}{100}$ = 100.1MT
From import input

Cost of 100.1MT Cocoa Powder @ Rs. 65 Per Kg 100.1×65 = Rs. 6506500

Cost of 260MT of Cocoa Beans = $\frac{28710000 \times 260}{261}$ =Rs. 2,86,00,000/-

Cost of 1MT of Cocoa Beans = Rs. 1,10,000

Total cost of Cocoa Beans after adjusting} =2,86,00,000-6506500

Cost of Cocoa Powder } = Rs.2,20,93,500

Qty. of Cocoa Beans that could be = 2,20,93,500 ÷ 1,10,000
Imported for Rs. 2,20,93,500 = Rs. 200.85

4. Committee ratified the following qty.

<u>Export Item</u>	<u>Qty.</u>
Cocoa Butter	100MT

<u>Import Item</u>	<u>Qty.</u>
Cocoa Beans-Dried & 200.85MT Fermented	

5. RLA to take consequential action as per policy/procedure.

Case No 555 NC-VI Dt. 22.01.2009	M/s. JINDAL DRUGS LTD., MUMBAI	Meeting No. 34/09 Dt. 22.01.2009	Status

HQ File No. 01/85/50/0042/AM09/DES.VI RLA File 03/94/40/0052/AM09	Lic No./Date 0310429901 dt. 18.05.2007	Defer date
--	---	------------

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Aromatic Solvent (Garasol 150) Boiling Range : Initial Boiling Point -Min 160C : Final Boiling Point -Max 230C: Aromatic %Min 98% Appearance -Water White	200.000	M.T	6952000.00	160000.00 US\$
2	62/0- Aromatic Solvent (Garasol 200) Boiling Range : Initial Boiling Point - Min 200C : Final Boiling Point -Max 310C : Aromatic%Min98% Appearance - water white to slight pale	200.000	M.T	6952000.00	160000.00 US\$
			Total	13,904,000.00	320,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Heavy Aromatic Boiling Range-Min Initial Boiling Point-150C Max Final Boiling Point -350 C Appearance Pale-Dark Coloured Solvent	210.000	M.T	5208735.00	118650.00 US\$
2	Heavy Aromatic Boiling Range-Min Initial Boiling Point-150C Max Final Boiling Point -350 C Appearance Pale-Dark Coloured Solvent	210.000	M.T	5208735.00	118650.00 US\$
			Total	10,417,470.00	237,300.00

Position:

Decision: Approved.

The case was considered as per agenda. On the basis of OM No. R-11011/39/2008-Sup dt. 21.11.2008 furnished by P&NG, it was decided to allowed inputs with wastage of 1% as under:-

Sl.No.	Export Item Name.	Qty
1	62/0- Aromatic Solvent (Garasol 150) Boiling Range : Initial Boiling Point -Min 160C : Final Boiling Point -Max 230C: Aromatic %Min 98% Appearance -Water White	200.000 M.T
2	62/0- Aromatic Solvent (Garasol 200) Boiling Range : Initial Boiling Point - Min 200C : Final Boiling Point -Max 310C : Aromatic%Min98% Appearance - water white to slight pale	200.000 M.T

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	Heavy Aromatic Boiling Range-Min Initial Boiling Point-150C Max Final Boiling Point -350 C Appearance Pale-Dark Coloured Solvent	202.000 M.T
2	Heavy Aromatic Boiling Range-Min Initial Boiling Point-150C Max Final Boiling Point -350 C Appearance Pale-Dark Coloured Solvent	202.000 M.T

RLA may take consequential action as per policy/procedure.

Case No 556 NC-VI Dt. 22.01.2009	M/s. Ganga Rasayanie Pvt. Ltd., Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/0072/AM09/DES.VI RLA File 03/94/40/01001/AM08		Lic No./Date 0310457219 dt. 09.01.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0-IPECACUANHA EXTRACT BP/USP	488.000	KG	10775040.00	269376.00US\$
			Total	10775040.00	269376.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	IPECACUANHA ROOTS	2000.800	K.G.	10564240.00	264106.00US\$
			Total	10564240.00	264106.00US\$

Position:

Decision: Deferred.

The case was considered as per agenda. It was noted that the comments from Ayush are awaited. It was decided to issue a further reminder to Ayush and re-list the case on 26.02.2009

Case No 557 NC-VI Dt. 22.01.2009	M/s. Gala Brush Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/0045/AM09/DES.VI RLA File 03/94/40/01008/AM08		Lic No./Date 0310456431 dt. 03.01.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63/0- PLASTIC HOUSEHOLD BRUSHES/STREET BROMS containing PP Granules- 95238.100Kgs & Nylon 6 Resin 19047.62Kgs.	134.585	MT	9933000.00	231000.00US\$
			Total	9933000.00	231000.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYPROPYLENE GRANULES [MOULDING GRADE]	100.00	MT	6450000.00	150000.00US\$
2	NYLON "6" RESIN	20.000	MT	2580000.00	60000.00US\$
			TOTAL	9030000.00	210000.00

Position:

Decision: Transferred.

The case was considered by the committee as per agenda. It was noted that similar case of the firm in Advance License No. 0310432289 dt. 11.06.2007 has been approved by committee on 22.08.2007. Therefore, the instant case has to be decided by RA in terms of Para 4.7.1 of HBP, Vol. I

Case No 558 NC-VI Dt. 22.01.2009	M/s. A.R. Thermosets Pvt. Ltd., Kanpur	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/(87)/85/50/00871/AM07/DES.VI RLA File 06/81/40/0019/AM07		Lic No./Date 0610011625 dt. 05.01.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0-BITUMEN EMULSION MS/SS/RS GRADE	600.000	MT	8557000.00	182064.00US\$
			TOTAL	8557000.00	182064.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PETROLEUM BITUMEN	400.000	MT	3933900.00	83700.00US\$
			TOTAL	3933900.00	83700.00

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted that the firm has not furnished the information as asked by P&NG vide their letter No. R-11011/22/2008-Sup dt. 25.07.2008. It was decided to remind the firm and re-list the case on 26.02.2009

Case No 559 NC-VI Dt. 22.01.2009	M/s. CRI Ltd., Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00584/AM08 RLA File 02/24/40/203/AM08	Lic No./Date 0210105956 dt. 13.11.2007	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0- Ballpen Tips. MADE OF NICKEL SILVER WIRE 1.60 MM DIA. ----Qty--98458167 Nos. NORMS fixed by DGFT, HQRT, New Delhi vide File No.- 01/80/50/00137/AM06/DES-I/1935/1936 Dated 19.08.2005.	98458.167	Thousand in nos	19680000.00	492000.00 US\$
			Total	19,680,000.00	492,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Stainless Steel Wire. Dia 1.60 mm.	10000.000	K.G	3880000.00	97000.00 US\$
2	Tungsten Carbide Balls.	99442.750	K.G	2984000.00	74600.00 US\$

	Various Dia. -----Qty.-99442750 in Nos.				
			Total	6,864,000.00	171,600.00

Position:

Decision:-Deferred.

The case was considered by the committee as per agenda. It was noted that information called for as per decision on 20.11.2008 is still awaited from the firm. Committee decided to remind the firm and defer the case for 26.02.2009.

Case No 560 NC-VI Dt. 22.01.2009	M/s. ALCHEM INTERNATINAL LTD., N. DELHI	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00135/AM09 RLA File 05/24/40/281/AM09	Lic No./Date 0510226028 DT. 22.08.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0-SILYMARIN EXTRACT	1818.190	KG	4471200.00	103500 US\$
			Total	19,680,000.00	492,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CRUDE CARDUI MARIAE EXTRACT	2000.000	KG	3888000.00	90000.00US\$
			TOTAL	3888000.00	90000.00US\$

Position:
Decision:-

The case was considered by the committee as per agenda. It was noted that the comments from MSME have not been received. Committee decided to refer the application to Ayush. To re-list the case on 26.02.2009.

Case No 561 NC-VI Dt. 22.01.2009	M/s. A.R. Thermosets Pvt. Ltd., Kanpur	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/(83)/85/50/00996/AM08 RLA File 06/81/40/00009/AM08		Lic No./Date 0610012221 dt. 21.08.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0-BITUMEN EMULSION MS/SS/RS GRADE	618.000	MT	9690240.00	230720.00US\$
			TOTAL	9690240.00	230720.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PETROLEUM BITUMEN	412.000	MT	5537280.00	131840.00US\$
			TOTAL	5537280.00	131840.00US\$

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted the firm has not furnished the information as asked by P&NG vide their letter No. R-11011/22/2008—Sup dt. 25.07.2008. It was decided to remind the firm and re-list the case on 26.02.2009

Case No 562 NC-VI Dt. 22.01.2009	M/s. Eastern Condiments Pvt. Ltd., Idukki	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00170/AM09 RLA File 10/24/40/0072/AM09	Lic No./Date 1010031009 dt. 22.09.208	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	90/0- CORIANDER IN POWER FORM PACKED IN LAMINATED POUCH/DUPLEX	150.467	M.T	10807649.81	257631.70

	CARTON MOISTURE - NOT MORE THAN 9% BY WEIGHT, VOLATILE OIL CONTENT ON DRY BASIS - NOT LESS THAN 0.09% BY (v/w), TOTAL ASH ON DRY BASIS - NOT MORE THAN 7% BY WEIGHT, ASH INSOLUBLE IN DIL. HCl ON DRY BASIS - NOT MORE THAN 1.5% BY WEIGHT AND SALMONELLA - ABSENT				US\$
			Total	10,807,649.81	257,631.70

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CORIANDER IN RAW FORM PACKED IN 25 KGS POLYPROPYLENE BAGS MOISTURE - 10% to 12%, PURITY - 98%, ADMIXTURE - 2%, BROCKEN - 7%(THIS AUTHORISATION IS ISSUED AS PER ALC CIRCULAR NO. 4 DATED 21.11.2003 READ WITH ALC CIRCULAR NO. 1 DATED 31.5.2004(THE EXPORT OBLIGATION SHALL BE FULFILLED WITHIN A PERIOD OF 90 DAYS	161.000	M.T	9377686.40	220392.16 US\$
			Total	9,377,686.40	220,392.16

Position:

Decision: Approved.

The case was considered by the NC as per the agenda. It was noted that Spice board vide their letter dated 05.01.2009 has recommended 5% wastage. Committee decided to ratify the norms in the instnt case with 5% wastage as under:-

Sl.No.	Export Item Name.	Qty
1	90/0- CORIANDER IN POWER FORM PACKED IN LAMINATED POUCH/DUPLEX CARTON MOISTURE - NOT MORE THAN 9% BY WEIGHT, VOLATILE OIL CONTENT ON DRY BASIS - NOT LESS THAN 0.09% BY (v/w), TOTAL ASH ON DRY BASIS - NOT MORE THAN 7% BY WEIGHT, ASH INSOLUBLE IN DIL. HCl ON DRY BASIS - NOT MORE THAN 1.5% BY WEIGHT AND SALMONELLA - ABSENT	150.467MT

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	CORIANDER IN RAW FORM PACKED IN 25 KGS POLYPROPYLENE BAGS MOISTURE - 10% to 12%, PURITY - 98%, ADMIXTURE - 2%, BROCKEN - 7%(THIS AUTHORISATION IS ISSUED AS PER ALC CIRCULAR NO. 4 DATED 21.11.2003 READ WITH ALC CIRCULAR NO. 1 DATED 31.5.2004(THE EXPORT OBLIGATION SHALL BE FULFILLED WITHIN A PERIOD OF 90 DAYS	157.990MT

RLA to take consequential action as per policy/procedure.

Case No 563 NC-VI Dt. 22.01.2009	M/s. Hero Motors Ltd., Ghaziabad	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00144/AM09 RLA File 05/24/40/257/AM08		Lic No./Date 0510205697 dt. 03.07.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0- PHYSICAL EXERCISER-PRO5/GLD DRG DUAL-V SILVER PRO5/GLD DRG DUAL-V	750.000	Number	33330000.00	825000.00 US\$
2	61/0- PHYSICAL EXERCISER-MY5 DUAL VOLTAGE (SILVER, BLACK & WHITE) MY5 DUAL VOLTAGE	1000.000	Number	32320000.00	800000.00 US\$
			Total	65,650,000.00	1,625,000.00

--	--	--	--	--	--

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	MY5 ELECTRIC MOTOR (TWO MOTORS IN SET) PART NO.-HM0840200	50.000	Set	511250.00	12500.00 US\$
2	DIAMOND RUBBER (FOUR NOS. IN SET) PART NO.-HM08C000	500.000	Set	459716.00	11240.00 US\$
3	POWER SWITCH PART NO.-HM08A005	1750.000	Set	150307.50	3675.00 US\$
4	ANTI-VIBRATION NUTS (M8 FOR MOTOR MTG. & 8 NOS. IN SET) PART NO.-1ZH0133	14000.000	Number	85890.00	2100.00 US\$
5	MY5 ELECTRONICS KIT (MAIN DISPLAY UNIT, BOTTOM DISPLAY UNIT, INVERTER UNIT, POWER SUPPLY CABLING, REMOTE CONTROL) PART NO.-HM084000	1000.000	Set	8846670.00	216300.00 US\$
6	PRO5 ELECTRONICS KIT (MAIN CONTROL PANEL, BOTTOM CONTROL INVERTER / POWER SUPPLY CABLING, REMOTE CONTROL) PART NO.-HM094000	750.000	Set	11027662.50	269625.00 US\$
7	SAND PAPER MY-5 PART NO.-HM0840113	1000.000	Number	124745.00	3050.00 US\$
8	SAND PAPER PRO-5 PART NO.-HM09C006	750.000	Number	123927.00	3030.00 US\$
			Total	21,330,168.00	521,520.00

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. In consultation with the representative of DIPP, committee decided to ask the firm to provide the following:-

1. Design & Drawing of import item at Sr. No. 7 & 8.
2. How above items are used for producing the export product.

To be re-list on 26.02.2009.

Case No 564 NC-VI Dt. 22.01.2009	M/s. Kirby Building Systems India Pvt. Ltd., Medak	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/162/00209/AM09 RLA File 61/24/40/0006/AM09		Lic No./Date 6110000166 dt. 28.04.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

	Export Items	Qty.	UOM	FOB (Rs.)	FOB (US\$)
--	--------------	------	-----	-----------	------------

1	61/0- PRE-FABRICATES STEEL BUILDING	66.265	Set	4670000.00	117189.46
			TOTAL	4670000.00	117189.46

S.No.	Import Item	Qty.	UOM	CIF (Rs.)	CIF (EURO)
1	H.T. PLATES ASTM A 572M, GR. 50	33.142	Number	1054728.00	26074.85
2	H.R. COIL ASTM A 572 GR.50	14.307	MT	455492.00	11260.62
3	PRE-PAINTED SHEETING COILS ASTM A 792M, GR. 550. AZ 150	12.871	MT	573479.00	14177.48
4	FASTNERS (NUT & BOLTS) ASTM A 307	0.079	MT	23982.00	592.88
5	SKU LIGHT 2.00x1000x3305 AS PER KIRBY SPECIFICATION	0.238	MT	16337.00	403.88
			TOTAL	2124018.00	52509.71

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that M/s. Kirby Building Systems India Pvt. Ltd., vide letter dated 20.10.2008 has stated that Advance Authorization No. 6110000166 dt. 28.04.2008 does not pertain to them. To be checked who this Adv. Licence pertains to and to re-list on 26.02.2009

Case No 565 NC-VI Dt. 22.01.2009	M/s. Kirby Building Systems India Pvt. Ltd., Medak	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/162/00211/AM09 RLA File 09/24/40/00557AM08		Lic No./Date 09100333604 dt. 09.04.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB (Rs.)	FOB/FOR VALUE (IN FREE CONVERTIBLE CURRENCY)
1	61/0-PRE-FABRICATED STEEL BUILDING- BUILDING - D (B1, B2, B3) BUILDING-E (C1, C2, C3, C4)	1.000	Set	457962517.00	11535580.00 US \$
			TOTAL	457962517.00	11535580.00 US DOLLAR

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF VALUE (IN FREELY CONVERTIBLE CURRENCY) US\$
1	H.T. PLATES ASTM A572, GR. 345	1660.000	MT	50612502.00	1274874.00
2	PLAINS/BARE GALVALUME ASTM A 792 M, GR. 340/550, AZ-150	253.000	MT	9840205.00	247864.00
3	PRE PAINTED SHEETING COILS ASTM A 792M GR. 340/550, AZ 150	365.00	MT	16847546.00	424371.00
4	75MM GLASS WOOL INSULATION WITH FSK, L. DENSITY-32KG/CU. M AS PER KIRBY SPECIFICATION	40933.00	SQ. MTRS.	2201529.00	55454.00
5	ROPE SEALING TAPE AS PER KIRBY SPECIFICATIONS	53967.00	COIL/ROLLS	2914331.00	73409.00
6	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	78.000	NUMBER	9848.00	248.00
7	SELF DRILLING AND TAPPING SCREWS AND WASHERS-10-14x25MM, 10-16 x 19MM	545624.00	NUMBER	763207.00	19224.00
8	FCWA WIRE 1.2MM DIA AWS-5-20/E71T-1	22.726	MT	1230180.00	30987.00
			TOTAL	84419348.00	2126431.00

Position:

Decision: Approved.

The case was considered by the committee as per the agenda. On the basis of comments furnished by DIPP dated 22.01.2009, the committee decided to ratify the inputs as under:-

Description of export products and their net weight.

BUILDING –D (B1, B2, B3 BUILDING)			BUILDING –E (C1, C2, C3 & C4)				Qty.
Building B1	Building 2	Building3	Building C1	Building C2	Building C3	Building C4	

Length: 67.5 Mtrs(C/C) Width:88.3 Mtrs(C/C) Eave Height: 17.363Mtrs Clear	Length: 121.5 Mtrs(C/C) Width:88.5 Mtrs(C/C) Eave Height: 20.46Mtrs Clear	Length: 96.5 Mtrs(C/C) Width:88.5 Mtrs(C/C) Eave Height: 20.46Mtrs Clear	Length: 126.0 Mtrs(C/C) Width:67.25 Mtrs(C/C) Eave Height: 15.247Mtrs Clear	Length: 67.5 Mtrs(C/C) Width:35.75 Mtrs(C/C) Eave Height: 15.247Mtrs Clear	Length: 27.0 Mtrs(C/C) Width:44.75 Mtrs(C/C) Eave Height: 16.463Mtrs Clear	Length: 65.0 Mtrs(C/C) Width:77.75 Mtrs(C/C) Eave Height: 17.43Mtrs Clear	One Set
Net Weight 956MT	Net Weight 1755MT	Net Weight 1464MT	Net Weight 1108MT	Net Weight 570MT	Net Weight 166MT	Net Weight 812MT	

S.No.	Import Item	QTY.
1	Relevant H.T. PLATES ASTM A572, GR. 345 4mm to 24mm thick	1658.500MT (inclusive of 3% wastage)
2	Relevant PLAINS/BARE GALVALUME ASTM A 792 M, GR. 340/550, AZ-150, 0.5mm thick	253.000 MT (inclusive of 0.75% wastage)
3	Relevant PRE PAINTED SHEETING COILS ASTM A 792M GR. 340/550, AZ 150, 0.5mm thick	365.00 MT (inclusive of 0.75% wastage)
4	75MM GLASS WOOL INSULATION WITH FSK, L. DENSITY- 32KG/CU. M AS PER KIRBY SPECIFICATION	40933.00 SQ. MTRS. (weight 235.366MT) On net to net basis.
5	ROPE SEALING TAPE AS PER KIRBY SPECIFICATIONS	53967.00 ROLLS (weight 35.029MT) On net to net basis
6	SEALANT TUBES AS PER KIRBY SPECIFICATIONS	78.000 NUMBER (weight 0.780MT) On net to net basis
7	SELF DRILLING AND TAPPING SCREWS AND WASHERS-10- 14x25MM, 10-16 x 19MM	545624.00 NUMBER (weight 3.456MT) On net to net basis
8	FCWA WIRE 1.2MM DIA AWS-5-20/E71T-1	22.726 MT On net to net basis.

RLA may take consequential action as per policy/procedure.

Case No 566 NC-VI Dt. 22.01.2009	M/s. Reliance Industries Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00148/AM09		Lic No./Date	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Crude C4(Mix C4)	2000.000	M.T	159840000.00	3700000.00 US\$
			Total	159,840,000.00	3,700,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	1428.000	M.T	74027520.00	1713600.00 US\$
			Total	74,027,520.00	1,713,600.00

Position:-
Decision:- Approved.

The case was considered by the committee as per the agenda. It was noted that PNG vide OM No. 46011/47/2005-PC-II dt. 07.01.2009 has recommended 0.714MT of Naptha for production of 1MT Crude C4 (Mix C4). Based on this , committee ratified norms as under:-

Export Item	Qty.	Import Item	Qty.
Crude C4 (Mix C4)	2000.000MT	Naptha	1428MT

RLA may take consequential action as per policy/procedure.

Case No 567 NC-VI Dt. 22.01.2009	M/s. Reliance Industries Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00149/AM09 RLA F.No. 03/95/40/444/AM09	Lic No./Date 0310484090 dt. 27.08.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Crude C4(Mix C4)	3000.000	M.T	210622500.00	4950000.00 US\$
			Total	210622500.00	4950000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	2142.000	M.T	109370520.00	2570400.00
			Total	109370520.00	2570400.00

Position:-

Decision:- Approved.

Decision:- Approved.

The case was considered by the committee as per the agenda. It was noted that PNG vide OM No. 46011/47/2005-PC-II dt. 07.01.2009 has recommended 0.714MT of Naptha for production of 1MT Crude C4 (Mix C4). Based on this , committee ratified norms as under:-

Export Item	Qty.	Import Item	Qty.
Crude C4 (Mix C4)	3000.000MT	Naptha	2142MT

RLA may take consequential action as per policy/procedure.

Case No 568 NC-VI Dt. 22.01.2009	M/s. Reliance Industries Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00150/AM09 RLA F.No. 03/95/40/306/AM09		Lic No./Date 0310484118 dt. 27.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- C9 Plus 205	20000.000	M.T	699995720.00	16241200.00US\$
			Total	699995720.00	16241200.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	12900.000	M.T	667188000.00	15480000.00US\$
			Total	667188000.00	15480000.00

Position:-

Decision:- Approved.

The case was considered by the committee as per the agenda. It was noted that the comments from C&PC are awaited. Therefore, it was decided to remind C&PC and re-list the case on 26.2.2009.

Case No 569 NC-VI Dt. 22.01.2009	M/s. Shree Renuka Sugars Ltd., Belgaum	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00211/AM09 RLA F.No. 07/24/40/517/AM09	Lic No./Date 0710061645 dt. 11.12.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Items

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	67/0-White Sugar	14286.000	MT	301005449.00	6085836.00US\$
			Total	301005449.00	6085836.00US\$

Import Items

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Raw Sugar Content of sucrose by weight in dry state in raw sugar corresponding to a polarimeter reading of less than 99.5%	15000.00	MT	286425000.00	5700000.00US\$
			Total	286425000.00	5700000.00US\$

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. The representative of the Directorate of Sugar present in the meeting assured that he will forward the comments in this case shortly. To re-list the case on 26.02.2009

Case No 570 NC-VI Dt. 22.01.2009	M/s. Organic India Pvt. Ltd., Lucknow	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00153/AM09 RLA F.No. 06/24/40/0031/AM08	Lic No./Date 0610012723 dt. 08.01.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- TULSI TEA (PEPPERMINT) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG CONTAINS 1.7 GM MIXTURE.	60000.000	Boxes	2597100.00	66000.00 US\$
2	67/0- TULSI TEA (SWEET ROSE) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
3	67/0- TULSI TEA (JASMINE) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
4	67/0- TULSI TEA (CHAMOMILE HONEY) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.7 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
5	67/0- TULSI TEA NO CAF CHAI MASALA FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
6	67/0- TULSI TEA (LICORICE SPICE) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
7	67/0- TULSI TEA (VANILLA CREME) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
8	67/0- TULSI TEA (RED MANGO) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
9	67/0- TULSI TEA (RASPBERRY PEACH) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 1.9 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
10	67/0- TULSI TEA (SWEET LEMON) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$

11	67/0- TULSI TEA (ORANGE MINT) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
12	67/0- TULSI TEA (POMEGRANATE GREEN) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
13	67/0- TULSI TEA (PASSION FRUIT) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	25000.000	Boxes	1082125.00	27500.00 US\$
14	67/0- TULSI TEA (LEMON GINGER) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
15	67/0- TULSI TEA (CHAI MASALA) FLAVORED TULSI TEA WITH HERBS,EXTRACT AND FLAVORING. 18 TEA BAGS IN A BOX. EACH TEA BAG HAVING 2.0 GM MIXTURE	60000.000	Boxes	2597100.00	66000.00 US\$
			Total	31,381,625.00	797,500.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CHICORY ROOT (Cichorium intybus) Roasted Chicory Root Granules	112.860	K.G	20733.34	520.28 US\$
2	Cinnamon-Cassia bark (Cinnamomum cassia) TEA BAG CUT POWDER	1090.490	K.G	201200.48	5048.95 US\$
3	Peppermint leaf (Mentha piperata) Tea bag cut	1477.980	K.G	573072.70	14380.75 US\$
4	Orange Peel (Citrus sinensis) Tea bag cut	378.000	K.G	121560.83	3050.46 US\$
5	Rooibos leaf (Asplathus linearis) Tea bag cut	1608.770	K.G	381450.96	9572.17 US\$
6	Chamomile Flower powder Tea bag cut	2566.730	K.G	511420.55	12833.64 US\$
7	Anise powder Tea bag cut	302.940	K.G	71829.35	1802.49 US\$
8	Elder Berries leaf Powder	285.660	K.G	96532.51	2422.40 US\$
9	Black berry leaves powder	424.760	K.G	147263.55	3695.45 US\$
10	Lemongrass tea bag cut powder	1056.740	K.G	168443.56	4226.94 US\$
11	Lemon Myrtle (Backhousia citriodora) Tea bag cut	573.800	K.G	293829.25	7373.38 US\$

12	Spearmint tea bag cut	186.300	K.G	23756.98	596.16 US\$
13	Pomegranate flavor 0118406 Natural Flavour	66.100	K.G	108517.73	2723.16 US\$
14	Raspberry flavor 0114518 Natural flavor	52.330	K.G	115102.55	2888.40 US\$
15	Raspberry flavor 0114520 Natural flavour	44.060	K.G	96928.46	2432.33 US\$
16	Mango flavor 0114911 Natural flavour	104.650	K.G	117604.78	2951.19 US\$
17	Vanila Crem flavor Natural flavour	52.330	K.G	67143.15	1684.90 US\$
18	Peach flavor 0110442 Natural flavour	73.260	K.G	146547.23	3677.47 US\$
19	Honey flavor 0108414 Natural Flavour	31.210	K.G	62438.67	1566.84 US\$
20	Jasmine flavor 0427901 Natural flavour	74.910	K.G	149852.81	3760.42 US\$
21	Lemon Candy Flavor 0206015 Natural Flavour	88.130	K.G	158737.92	3983.39 US\$
22	Passion fruit flavor 0115006 Natural Flavour	36.720	K.G	73457.26	1843.34 US\$
23	Orange flavor 0103534 Natural flavour	36.720	K.G	44191.42	1108.94 US\$
24	Lemon Tart Flavor 0413201 Natural Flavour	78.950	K.G	142202.72	3568.45 US\$
25	Egyptian Rose Flavour Natural flavour	74.910	K.G	115374.72	2895.23 US\$
26	Hibiscus Flower Tea bag cut	969.590	K.G	241488.01	6059.93 US\$
27	Spice Blend Extract Combined ginger, cinnamon & cardomom extract Natural Flavouring	47.090	K.G	166329.44	4173.89 US\$
			Total	4,417,010.93	110,840.95

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted that the comments from Tea Board and information sought from firm are awaited. It was decided to remind Tea Board /Firm and re-list the case on 26.02.2009

Case No 571 NC-VI Dt. 22.01.2009	M/s. Raj Petro Specialities Pvt. Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00198/AM09		Lic No./Date	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- 62/0-White Petroleum Jelly :- Melting Point Deg. C 56 +/- 2, Congealing Point Deg. C 54+/-1 & Consistency @25 Deg.C110 +/- 5	163.200	M.T	13000000.00	260000.00 US\$
			Total	13,000,000.00	260,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Base Oil	102.816	M.T	6150000.00	123000.00 US\$
2	Paraffin Wax	37.536	M.T	3100000.00	62000.00 US\$
3	Micro-crystalline Wax	22.848	M.T	3050000.00	61000.00 US\$
			Total	12,300,000.00	246,000.00

Position:

Decision: Approved.

The case was considered by the committee as per the agenda. It was noted that an earlier case of the firm was approved in M. No. 07/09 held on 22.5.2008. It was noted that SION for White Petroleum Jelly exists at S. No. A-3346 which is as under:-

Export Items	Qty.	Import items	Qty.
White Petroleum Jelly	1.00Kg	1. Base Oil 2. Paraffin Wax 3. Micro-crystalline Wax	0.75Kg 0.17Kg 0.09Kg

According to the SION, for export of 163.200MT of White Petroleum Jelly, requirement of import item works out as under:-

Base Oil - 122.04MT
Paraffin Wax - 27.744MT
Micro-crystalline Wax 14.688MT

Committee ratified norms as under:-

Export Items	Qty.	Import items	Qty.
White Petroleum Jelly :- Melting Point Deg. C 56 +/- 2, Congealing Point Deg. C 54+/-1 & Consistency @25 Deg.C110 +/- 5	163.200MT	1. Base Oil 2. Paraffin Wax 3. Micro-crystalline Wax	102.816MT 27.744MT 14.688MT

RLA may take consequential action as per policy/procedure.

Case No 572 NC-VI Dt. 22.01.2009	M/s. Noronha Impex International, Kanpur	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00198/AM09 RLA F.No. 03/95/40/699/AM09	Lic No./Date 0610014095 dt. 01.09.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	68/0- RE FURBISHED LADIES HAIR PINS.	123800.000	Number	1654270.00	38471.00 US\$
			Total	1,654,270.00	38,471.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LADIES HAIR PINS (CONSISTING OF 4 GLASS CRYSTALS AND SILICON STOPPER, FITTED ON A METAL SHIFTER). METALIC	123800.000	Number	1503882.00	34974.00 US\$
			Total	1,503,882.00	34,974.00

Position:

Decision:- Deferred.

The case was considered by the committee as per the agenda. It was noted that a clarification has been sought from PC-IV(A) which is still awaited. It was decided by the committee to call the representative of the firm for PH on 26.02.2009 along-with a sample and also to remind PC-IV(A) to expedite the clarification. The case may be re-listed on 26.02.2009.

Case No 573 NC-VI Dt. 22.01.2009	M/s. Sharmili Spices Pvt. Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00199/AM09 RLA F.No. 03/95/40/713/AM09		Lic No./Date 0310495173 sdt. 21.11.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- CORIANDER SEEDS (STERILIZED)	126.000	M.T	9945000.00	195000.00 US\$
			Total	9,945,000.00	195,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	RAW WHOLE CORIANDER SEEDS	132.300	M.T	7422030.00	145530.00 US\$
			Total	7,422,030.00	145,530.00

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted that the comments from Spice and MFPI are awaited. It was decided to remind Spice Board to expedite their comments. Applicant firm also be asked to clarify the difference between whole Coriander Seeds and Coriander Seeds. To be relisted on 26.02.2009

Case No 574 NC-VI Dt. 22.01.2009	M/s. S.M. Herbals Pvt. Ltd., N. Delhi	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00133/AM09 RLA F.No. 05/24/40/278/AM09		Lic No./Date 0510225760 dt. 19.08.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- CAMPTOTHECIN HPLC PURITY NLT 98.5% CAMPTOTHECIN	190.000	K.G	117363000.00	2698000.00 US\$
			Total	117,363,000.00	2,698,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CRUDE CAMPTOTHECIN HPLC PURITY NLT 95% CRUDE CAMPTOTHECIN	200.000	K.G	97440000.00	2240000.00 US\$
			Total	97,440,000.00	2,240,000.00

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the comments from C&PC are awaited. It was decided to remind C&PC and application may be sent to MSME(Chemical) for their comments. The case may be re-listed on 26.02.209.

Case No 575 NC-VI Dt. 22.01.2009	M/s. Waxoils Pvt. Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00204/AM09 RLA F.No. 03/95/40/216/AM09		Lic No./Date 0310496294 dt. 03.12.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Emulsifying Wax containing:1)Cotostearyl Alcohol: 88-90% 2)Sodium lauryl Sulphate: 9.5-10%	15000.000	K.G	1350000.00	33750.00 US\$
			Total	1,350,000.00	33,750.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COTO STEARYL ALCOHOL	13500.000	K.G	1080000.00	27000.00 US\$
2	SODIUM LAURYL SULPHATE	1500.000	K.G	150000.00	3750.00 US\$
			Total	1,230,000.00	30,750.00

Position:

Decision:- Deferred.

The case was considered by the committee as per the agenda. It was noted that the comments from C&PC are awaited. It was decided to remind C&PC and application may also be sent to MSME(Chemical) for their comments. The case may be re-listed on 26.02.2009.

Case No 576 NC-VI Dt. 22.01.2009	M/s. S.M. Herbals Pvt. Ltd., N. Delhi	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/0080/AM09 RLA F.No. 05/24/40/949/AM09		Lic No./Date 0510218633 dt. 28.03.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- CAMPTOTHECIN HPLC PURITY NLT 98.5%	95.000	K.G	53200000.00	1330000.00US\$
			Total	53200000.00	1330000.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CRUDE CAMPTOTHECIN HPLC PURITY NLT 95%	100.00	K.G	45100000.00	1100000.00US\$
			Total	45100000.00	1100000.00US\$

Position:

Decision: Deferred.

The case was considered by the committee as per the agenda. It was noted that the comments from C&PC are awaited. It was decided to remind C&PC and application may be sent to MSME(Chemical) for their comments. The case may be re-listed on 26.02.2009.

Case No 577 NC-VI Dt. 22.01.2009	M/s. Sriroz Consultants Pvt. Ltd., Pune	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/81/50/264/AM08 RLA F.No. 31/24/40/00171/AM08		Lic No./Date 3110030413 dt. 20.08.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0- Green House Structure With film	8500.000	Sq. meter	2230250.00	55000.00 US\$
			Total	2,230,250.00	55,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	UV Stabilised Polythene Film 200 Micron	10526.000	K.G	1024009.00	25253.00 US\$
2	Galvanised steel Profile U shape 0.7mm thick Each profile of 3990mm length (new) (5263 pcs)	21000.000	Meter	289527.00	7140.00 US\$
3	Aluminium Profile U Shape 0.8mm thick Each profile of 4000mm length. (oxidied finish)(2631 pcs)	10526.000	Meter	294150.00	7254.00 US\$

4	Vinipet / Zigzag Spring 2.0mm diameter,2m length	21050.000	Number	217064.00	5353.00 US\$
5	Galvanised Pipe Galvanised Pipe	25000.000	K.G	40550.00	1000.00 US\$
			Total	1,865,300.00	46,000.00

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. On the basis of comments dt. 22.01.2009 furnished by DIP, the committee decided to call for the following information to the firm:-

- Detailed technical drawing with the dimensions of export product.
- Weight of export product.
- Net weight of each of the imported and indigenous inputs, for the purpose of material balancing.
- Use of items of import and detailed calculations as to how the quantity of raw material proposed for import has been arrived at.

The case may be re-listed on 26.02.2009.

Case No 578 NC-VI Dt. 22.01.2009	M/s. UB Global Ltd., Bangalore	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/(87)/85/50/796/am06/des.vi 04/24/40/00149/AM06		Lic No./Date 0410075087 dt. 04.10.2005	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- BEER FILLED IN 500 ML ALUMINIUM CANS. FIRM SHALL ACCOUNT FOR RELEVANT INPUT TO THE EXTENT OF 2970300-NOS. AS PACKING MATERIALS FOR THE RESULTANT PRODUCT	2970300.000	NUMBER	19978700.00	476250.00 US\$
			Total	19978700.0	476250.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EMPTY 500 ML PRINTED ALUMINIUM CANS WITH	3000000.000	NUMBER	16211550.00	381000.00

206 DIA GOLD STAY-ON-TAB (SOT) ENDS.				US\$
		Total	16211550.00	381000.00

Position:

Decision: Deferred

The Case was considered as per agenda. Committee had decided on 4.12.2008 and again on 18.12.2008 that representative of firm should come for PH along with samples of export product. No representative of firm turned up for PH. Committee decided that one more opportunity may be given to Firm for PH on 26.02.2009. Representative to come with sample of product. If representative does not come on 26.02.2009 for PH, case will be decided on merits. Firm to be informed accordingly.

To relist on 26.2.2009.

Case No 579 NC-VI Dt. 22.01.2009	M/s. Soundarya Decorators Pvt. Ltd., Chennai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/(87)/85/50/796/AM06 RLA F.No. 04/24/40/00149/AM06		Lic No./Date 0410075087 dt. 04.10.2005	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Veneer finished office cup board	1.930	Cubic meter	362314.15	8357.88 US\$
2	62/0- Veneer finished Desk	2.560	Cubic meter	395600.96	9125.74 US\$
3	62/0- Both side veneer finished door	3.710	Cubic meter	666045.00	15364.36 US\$
4	62/0- Veneer finished wall panellig	5.180	Cubic meter	977109.38	22540.01 US\$
5	62/0- Rubber wood finished CPU trolley	5.130	Cubic meter	450000.00	10380.62 US\$
			Total	2,851,069.49	65,768.61

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
--------	-------------------	-----	-----	-----------	----------------

1	MDF/HDF Board Medium Density/High density fibre board	18.470	Cubic meter	284290.45	6505.50 US\$
2	Decorative wood face/Decorative paper Decorative wood face Thickness: 0.5-0.6 mm.	1248.340	Sq. meter	284622.60	6513.10 US\$
3	Balancing grade veneer (Decorative wood face) Balancing grade veneer - 0.5-0.6 mm thickness	373.750	Sq. meter	42607.38	975.00 US\$
4	Rubber wood	6.160	Cubic meter	154036.80	3524.87 US\$
5	Decorative edge Timber edges	39.040	Cubic meter	31235.64	714.77 US\$
6	Urea formaldehyde resin & hardner/PVA Adhesive for veneering	57021.300	None	57021.39	1304.84 US\$
7	Hotmelt glue Adhesive for edge fixing	57021.300	None	57021.39	1304.84 US\$
8	Door frame in wood	4.820	Cubic meter	154296.23	3530.81 US\$
9	Aluminium frame work frame work section	1605.810	K.G	200725.72	4593.27 US\$
10	Auto close hinges Hardware	74.000	Number	3478.00	79.59 US\$
11	Door hinges	108.000	Number	13500.00	308.92 US\$
12	Dowel	900.000	Number	513.00	11.74 US\$
13	Cam fittings Hardware	900.000	Number	5130.00	117.39 US\$
14	Locks Hardware	14.000	Number	1120.00	25.63 US\$
15	Levellors Hardware	28.000	Number	1596.00	36.52 US\$
16	Handle (cup board) Hardware	28.000	Number	840.00	19.22 US\$
17	Handle - Door hardware	27.000	Set	24300.00	556.06 US\$
18	Door stopper Hardware	27.000	Number	4050.00	92.68 US\$
19	Castors Hardware	3600.000	Number	72000.00	1647.60 US\$
20	Epoxy, hardner/polishing material	291.270	K.G	54757.91	1253.04 US\$
21	Sealer, hardner & thinner/PU filling and base coat material	1124.600	K.G	163066.86	3731.51 US\$
22	Top coat, hardner & thinner/ PU finishing coat	587.100	K.G	102742.91	2351.10 US\$
			Total	1,712,952.28	39,198.00

Position:

Decision: Approved.

The case was considered by the committee as per agenda. On the basis of the comments vide UO No. 7/285/08-TSW/3 dt. 14.01.209 of DIPP, the committee decided to ratify the inputs as under:-

Sl.No.	Export Item Name.	Qty(Cubic Meter)
1	Veneer finished office cup board	1.930
2	Veneer finished Desk	2.560
3	Both side veneer finished door	3.710
4	Veneer finished wall panellig	5.180
5	Rubber wood finished CPU trolley	5.130

Sl.No.	Import Item Name.	Qty
1	MDF/HDF Board Medium Density/High density Fibre board	17.514Cbm
2	Decorative Paper	1248.340 Sq. meter
3	Balancing Paper	373.750Sqm
4	Rubber wood	1.05Cbm/Cbm of the content (5% wastage)
5	Decorative Edge-Timber Edges	1.1Cbm/Cbm of the content (10% wastage)
6	Urea Formaldehyde Resin - Hardner/PVA- Adhesive for veneering	Upto maximum 1.25% of FOB value
7	Hotmelt Glue-Adhesive for edge Fixing	Upto maximum 1.87% of FOB value
8	Door frame in wood	1.02Cu. m/Cu. M content in export product
9	Aluminium Frame work Frame work section	Net to net
10	Auto Close hinges Hardware	1.01Kg/Kg content in the export product
11	Door hinges	Net to net
12	Dowel	Net to net
13	Cam fittings Hardware	Net to net
14	Locks Hardware	Net to net
15	Levellors Hardware	Net to net
16	Handle (cup board) Hardware	Net to net
17	Handle – Door hardware	Net to net
18	Door stopper Hardware	Net to net
19	Castors Hardware	Net to net
20	Epoxy, hardner/polishing material	Max 2% of the FOB value together.
21	Sealer, hardner & thinner/PU filling and base coat material	
22	Top coat, hardner & thinner/ PU finishing coat	

RLA may take consequential action as per policy/procedure.

Case No 580 NC-VI Dt. 22.01.2009	M/s. Soundarya Decorators Pvt. Ltd., Chennai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/(87)/85/50/250/AM06 RLA F.No. 04/24/42/0060/AM06		Lic No./Date 0410071174 dt. 06.06.2005	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Veneer finished office cup board	1.510	Cubic meter	205283.88	4536.66 US\$
2	62/0- Veneer finished Desk	1.540	Cubic meter	203271.15	4492.18 US\$
3	62/0- Both side Veneer finished Door	0.530	Cubic meter	164959.00	3645.50 US\$
4	62/0- Both side Laminated Door	1.160	Cubic meter	328229.00	7253.67 US\$
5	62/0- Both side Laminated full Partition	0.880	Cubic meter	33498.50	740.29 US\$
6	62/0- Both side Laminated half Partition	18.375	Cubic meter	1048306.00	23166.98 US\$
7	62/0- Glass Table with SS base	0.074	Cubic meter	89799.00	1984.50 US\$
			Total	2,073,346.53	45,819.78

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	MDF/HDF - Medium/High density fibre board	18.660	Cubic meter	236836.97	5233.97 US\$
2	Decorative Paper & Decorative wood face of 0.5 to 0.6 mm thickness	473.760	Sq. meter	108017.83	2387.13 US\$
3	Balancing Paper & balancing grade veneer 0.5 to 0.6 mm thickness	225.690	Sq. meter	25728.75	568.59 US\$
4	Decorative Paper / High Pressure Laminate	546.140	Sq. meter	87382.74	1931.11 US\$
5	Balancing Grade Laminate	28.000	Sq. meter	3500.00	77.34 US\$

6	Decorative Edge /Timber Edges of matching specie	24.640	Cubic meter	19714.82	435.68 US\$
7	Urea Formaldehyde Resin & Hardner / PVA & Adhesive for Veneering	41466.900	None	41466.93	916.39 US\$
8	Hotmelt Glue Adhesive for edge fixing	41466.900	None	41466.93	916.39 US\$
9	Metalic Laminate & High Pressure Metalic Laminate	122.190	Sq. meter	219948.75	4860.74 US\$
10	Door Frame in Wood	2.190	Cubic meter	70237.44	1552.20 US\$
11	Sound Insulation Material & Rock Wool / Glass Wool Fibre or equivalent	56.000	K.G	2800.00	61.87 US\$
12	Aluminium Frame Work / Frame work section	72.630	K.G	9078.13	200.62 US\$
13	Toughned Glass - 12mm Thickness	6.810	Sq. meter	17696.31	391.07 US\$
14	SS Base for Glass Table	11.000	Number	27500.00	607.73 US\$
15	Hardware - Auto close Hinges	319.000	Number	11244.75	248.50 US\$
16	Hardware - Door Hinges	66.000	Number	8250.00	182.32 US\$
17	Hardware - Dowel	1160.000	Number	661.20	14.61 US\$
18	hardware - Cam Fittings	1160.000	Number	6612.00	146.12 US\$
19	Hardware - Locks	56.500	Number	4520.00	99.88 US\$
20	Hardware - Levellors	101.000	Number	5757.00	127.22 US\$
21	Hardware - Handle (Cub Board)	101.000	Number	3030.00	66.96 US\$
22	Handle (Door) - Hardware	22.000	Number	33000.00	729.28 US\$
23	Door Closer - Hardware	22.000	Number	143000.00	3160.22 US\$
24	Door Stopper - Hardware	22.000	Number	3300.00	72.92 US\$
25	Door Lock - Hardware	22.000	Number	114400.00	2528.17 US\$
26	Full Panel Drawslide - Hardware	6.000	Number	1200.00	26.51 US\$
27	Casters - Hardware	8.000	Number	640.00	14.14 US\$
28	Epoxy & Hardner / Polishing Material	86.180	K.G	16202.59	358.06 US\$
29	Sealer,Hardner & Thinner / PU filling and base coat material	274.340	K.G	39779.37	879.10 US\$
30	Top Coat , Harner & thinner / PU finishing	140.700	K.G	24622.50	544.14 US\$
			Total	1,327,595.01	29,338.98

Position:

Decision: Approved.

The case was considered by the committee as per agenda. On the basis of the comments vide UO No. 7/285/08-TSW/2 dt. 14.01.209 of DIPP, the committee decided to ratify the inputs as under:-

Export Item (s) Details

Sl.No.	Export Item Name.	Qty
1	Veneer finished office cup board	1.510 Cubic meter
2	Veneer finished Desk	1.540 Cubic meter

3	Both side Veneer finished Door	0.530 Cubic meter
4	Both side Laminated Door	1.160 Cubic meter
5	Both side Laminated full Partition	0.880 Cubic meter
6	Both side Laminated half Partition	18.37 Cubic meter
7	Glass Table with SS base	0.074 Cubic meter

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	
1	MDF/HDF - Medium/High Density Fibre Board	18.660Cbm	
2	Decorative Paper & Decorative wood face of 0.5 to 0.6 mm thickness	473.760Sqm	
3	Balancing Paper & Balancing Grade Veneer 0.5 to 0.6 mm thickness	225.690Sqm	
4	High Pressure Laminate	546.140Sqm	
5	Balancing Grade Laminate	Nil- (Not indicated in net content of Import Item).	
6	Decorative Edge /Timber Edges of matching specie	24.640Sqm	
7	Urea Formaldehyde Resin & Hardner / PVA & Adhesive for Veneering	Upto maximum 1.25% of FOB value	
8	Hotmelt Glue Adhesive for edge fixing	Upto maximum 1.87% of FOB value	
9	Metalic Laminate & High Pressure Metalic Laminate	122.190Sqm	
10	Door Frame in Wood	1.02Cu. M/Cu. M content in export product	
11	Sound Insulation Material & Rock Wool / Glass Wool Fibre or equivalent	56.000K.G	
12	Aluminium Frame Work / Frame work section	1.01Kg/Kg content in the export product	
13	Toughned Glass - 12mm Thickness	1.1Aq.Mt/Sq.Mt content of relevant glass.	
14	SS Base for Glass Table	Net to net	
15	Hardware - Auto close Hinges	Net to net	
16	Hardware - Door Hinges	Net to net	
17	Hardware - Dowel	Net to net	
18	hardware - Cam Fittings	Net to net	
19	Hardware - Locks	Net to net	
20	Hardware - Levellers	Net to net	
21	Hardware - Handle (Cub Board)	Net to net	
22	Handle (Door) - Hardware	Net to net	
23	Door Closer - Hardware	Net to net	
24	Door Stopper - Hardware	Net to net	
25	Door Lock - Hardware	Net to net	
26	Full Panel Drawslide - Hardware	Net to net	
27	Castors - Hardware	Net to net	
28	Epoxy & Hardner / Polishing Material	Max 2% of the FOB value together	

29	Sealer, Hardner & Thinner / PU filling and base coat material
30	Top Coat, Harner & thinner / PU finishing

RLA may take consequential action as per policy/procedure.

Case No 581 NC-VI Dt. 22.01.2009	M/s. Soundarya Decorators Pvt. Ltd., Chennai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/(87)/85/50/625/AM06 RLA F.No. 04/24/42/0082/AM05		Lic No./Date 0410073935 dt. 29.08.2005	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Full Height Partition One side wall Paper and Other side Laminate	21.680	Cubic meter	2574000.00	58633.26 US\$
2	62/0- Laminated wall Panelling	0.740	Cubic meter	19950.00	454.44 US\$
3	62/0- Both Side Wall Paper Full Height Cabin Partition	12.770	Cubic meter	1815000.00	41343.96 US\$
4	62/0- Glass Table with SS Base	0.260	Cubic meter	529087.00	12052.10 US\$
5	62/0- Laminated Table with SS Base	0.340	Cubic meter	141000.00	3211.85 US\$
			Total	5,079,037.00	115,695.61

Import Item (s) Details

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1		MDF - HDF Medium or High Density Fibre Boards	21.550	Cubic meter	331708.75	7556.01 US\$
2		Balancing Laminate - Balancing Grade Laminate	1102.360	Sq. meter	125669.04	2862.62 US\$
3		Decorative Paper - High Pressure Laminate	404.490	Sq. meter	64717.70	1474.21 US\$
4		Decorative Wall Paper	755.560	Sq. meter	1133340.00	25816.40 US\$
5		Decorative Edge - Timber Edges of Matching Specie	32.170	Sq. meter	38602.35	879.32 US\$
6		Urea Formaldehyde Resin - Hardner/PVA- Adhesive for Veneering	101580.000	None	101580.74	2313.91 US\$
7		Hotmelt Glue - Adhesive for edge Fixing	101580.000	None	101580.74	2313.91 US\$
8		Toughned Glass - Glass	23.910	Sq. meter	62162.33	1416.00 US\$
9		SS Base for Table	24.000	Number	276000.00	6287.02 US\$
10		Aluminium Frame work Section	3087.340	Cubic meter	432227.59	9845.73 US\$
11		Hardware - Dowell	15.000	Number	8.55	0.19 US\$
12		Hardware - Cam Fittings	15.000	Number	85.50	1.95 US\$
13		Epoxy - Hardner / Polishing Material	15012.000	K.G	2841.67	64.73 US\$

14	Sealer, Hardner, Thinner - PU filling and base coat material	45.430	K.G	6587.39	150.05 US\$
15	Top Coat, Hardner, Thinner / PU finishing Coat	22072.000	K.G	3975.15	90.55 US\$
			Total	2,681,087.50	61,072.60

Position:

Decision: Approved.

The case was considered by the committee as per agenda. On the basis of the comments vide UO No. 7/285/08-TSW/4 dt. 14.01.209 of DIPP, the committee decided to ratify the inputs as under:-

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM
1	Full Height Partition One side wall Paper and Other side Laminate	21.680 Cubic meter	
2	Laminated wall Panelling	0.740 Cubic meter	
3	Both Side Wall Paper Full Height Cabin Partition	12.770 Cubic meter	
4	Glass Table with SS Base	0.260 Cubic meter	
5	Laminated Table with SS Base	0.340 Cubic meter	

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM
1	MDF – HDF Medium or High Density Fibre Boards	21.550 Cubic meter	
2	Balancing Laminate - Balancing Grade Laminate	Nil (Not indicated in net content of import item)	
3	Decorative Paper - High Pressure Laminate	404.490 Sq. meter	
4	Decorative Wall Paper	755.560 Sq. meter	
5	Decorative Edge - Timber Edges of Matching Specie	1.01Cub meter/ Cub meter of the content	
6	Urea Formaldehyde Resin - Hardner/PVA- Adhesive for Veneering	Upto maximum 1.25% of FOB value	
7	Hotmelt Glue - Adhesive for edge Fixing	Upto maximum 1.87% of FOB value	
8	Toughned Glass - Glass	1.1Sq. Mt/Sq. Mt content of relevant glass	
9	SS Base for Table	Net to net	
10	Aluminium Frame work Section	1.01Kg/Kg content in the export product.	
11	Hardware - Dowell	Net to net	
12	Hardware - Cam Fittings	Net to net	
13	Epoxy - Hardner / Polishing Material	Max 2% of the FOB value together	
14	Sealer, Hardner, Thinner - PU filling and base coat material		
15	Top Coat, Hardner, Thinner / PU finishing Coat		

RLA may take consequential action as per policy/procedure.

Case No 582 NC-VI Dt. 22.01.2009	M/s. Himalya International Ltd. N. Delhi	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/124/AM09 RLA F.No. 05/24/40/265/AM09	Lic No./Date 0510224337 dt. 23.07.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- RASGULLA / GULAB JAMUN / RAJBHOG PACKING IN (A 2 1/2 CANS PRINTED / NON PRINTED)	98000.000	Number	7644000.00	178807.02 US\$
2	67/0- PANEER PACKING IN (140 X 235 MM PRINTED / UNPRINTED BARRIER BAGS (POUCHES)	98000.000	Number	7840000.00	183391.81 US\$
3	67/0- CANNED MUSHROOMS PACKING IN (A10 CANS)	98000.000	Number	19600000.00	458479.53 US\$
			Total	35,084,000.00	820,678.36

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	A 2 1/2 CANS PRINTED / NON PRINTED	98000.000	Number	1265000.00	29590.64 US\$
2	140 X 235 MM PRINTED / UNPRINTED BARRIER BAGS (POUCHES)	98000.000	Number	600000.00	14035.09 US\$
3	A10 CANS	98000.000	Number	2900000.00	67836.26 US\$
			Total	4,765,000.00	111,461.99

Position:

Decision: Approved.

The case was considered by the committee as per the agenda. It was noted that the import items are packing material. The committee decided to approve the case on net to net basis with accountability in exports.

RLA may take consequential action as per policy/procedure.

Case No 583 NC-VI Dt. 22.01.2009	M/s. Panama Petrochem Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00213/AM09 RLA F.No. 03/95/40/654/AM09		Lic No./Date 0310497326 dt. 11.12.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Items

Sl.No.	Import Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (In currency of realization)
1	62/0-Panoil TS/SH/150 (Spindle Oil)	1500000.000	KG	92250000.00	00.00US\$
			Total	92250000.00	00.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Base Oil	1537500.00	KG	86715000.00	1845000.00US\$
			Total	86715000.00	1845000.00US\$

Position:

Decision:- Transferred..

The case was considered by the committee as per agenda. It was noted that similar case of the firm in advance license No. 0310425605 dt. 04.04.2007 was approved by NC on 19.06.2008. RLA may therefore decided the instant case in terms of Para 4.7.1 of HBP Vol. I.

Case No 584 NC-VI Dt. 22.01.2009	M/s. Tea Group Exports, Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00232/AM09 RLA F.No. 02/24/40/00235/AM.09		Lic No./Date 0210121780 dt. 02.01.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Items

Sl.No.	Import Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (In currency of realization)
--------	-------------------	-----	-----	---------------	----------------------------------

1	67/0-Blended Tea (Jamguri PF)	200000.000	KG	27336000.00	544000.00US\$
			Total	27336000.00	544000.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Black Tea	100000.000	KG	10251000.00	204000.00US\$
			Total	10251000.00	204000.00US\$

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 585 NC-VI Dt. 22.01.2009	M/s. Sterling Agro Industries Ltd., Delhi	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00235/AM09 RLA F.No. 05/24/40/00571/AM.09		Lic No./Date 0510233918 dt. 05.01.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Items

Sl.No.	Import Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (In currency of realization)
1	67/0-Full Cream Milk Powder (FCMP)	100.000	MT	14000000.00	280000.00US\$
			Total	14000000.00	280000.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Anhydrous Milk Fat/Butter OilBlack Tea	19.695	MT	2363400.00	47268.00US\$
2	Skimmed Milk Powder (SMP	53.025	MT	6363000.0010251000.00	127260.00US\$
			Total	8726400.00	174528.00

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 586 NC-VI Dt. 22.01.2009	M/s. Sterling Agro Industries Ltd., Delhi	Meeting No. 34/09 Dt. 22.01.2009	Status
-------------------------------------	---	-------------------------------------	--------

HQ File No. 01/85/50/00236/AM09 RLA F.No. 05/24/40/00572/AM.09	Lic No./Date 0510233920 dt. 05.01.2009	Defer date
---	---	------------

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Items

Sl.No.	Import Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (In currency of realization)
1	67/0-Anhydrous Milk Fat/Butter Oil (with 75% Cow Milk Fat +25% Buffallow Milk Fat) with +/-10% variation in AMF/BO Composition)	130.720	MT	18964400.00	379088.00US\$
			Total	18964400.00	379088.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Anhydrous Milk Fat/Butter Oil (Pure Cow Milk Fat).	19.695	MT	2363400.00	47268.00US\$
			Total	2363400.00	47268.00US\$

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 587 NC-VI Dt. 22.01.2009	M/s. Parkwood Farms Pvt. Ltd., Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00240/AM09 RLA F.No. 05/24/40/00572/AM.09		Lic No./Date 0510233920 dt. 05.01.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- INDIAN BLACK TEA (ORTHODOX / CTC) BLENDING RATIO : IMPORTED - 60% AND INDEGENOUS - 40%. NET IMPORTED QUANTITY TO BE USED IN THE EXPORT PRODUCT : BLACK TEA (IMPORTED) - 200000.00 KGS.	333333.340	K.G	24120000.00	480000.00 US\$
			Total	24,120,000.00	480,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
--------	-------------------	-----	-----	-----------	----------------

1	BLACK TEA (ORTHODOX / CTC)	200000.000	K.G	12060000.00	240000.00 US\$
			Total	12,060,000.00	240,000.00

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 588 NC-VI Dt. 22.01.2009	M/s. Shree Renuka Sugars Ltd., Belgaum	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00241/AM09 RLA F.No. 07/21/40/1070/AM09		Lic No./Date 0710062373 dt. 13.01.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- White Sugar White Sugar	15239.000	M.T	259315967.00	5470801.00 US\$
			Total	259,315,967.00	5,470,801.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Raw Sugar Content of sucrose by weight in dry state in raw sugar corresponding to a polarimeter reading of less than 99.5%	16000.000	M.T	246784000.00	5120000.00 US\$
			Total	246,784,000.00	5,120,000.00

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 589 NC-VI Dt. 22.01.2009	M/s. Shree Renuka Sugars Ltd., Belgaum	Meeting No. 34/09 Dt. 22.01.2009	Status
-------------------------------------	---	-------------------------------------	--------

HQ File No. 01/85/50/00242/AM09 RLA F.No. 07/21/40/1071/AM09	Lic No./Date 0710062374 dt. 13.01.2009	Defer date
---	---	------------

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- White Sugar White Sugar	14905.00	M.T	253632423.00	5350895.00US\$
			Total	253632423.00	5350895.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Raw Sugar Content of sucrose by weight, in dry state, in raw sugar corresponding to a polarimeter reading of less than 99.5%	15650.000	MT	241385600.00	5008000.00US\$
			Total	241385600.00	5008000.00US\$

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 590 NC-VI Dt. 22.01.2009	M/s. Himadri Chemicals & Inds. Ltd., Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00231/AM09 RLA F.No. 02/24/40/245/AM09		Lic No./Date 0210121641 dt. 30.12.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- COAL TAR PITCH (BINDER PITCH) (1) SOFTENING POINT : 108-112 DEG. C. (2) QUINOLINE INSOLUBLE : 7-12% MAX (3) TOLUENE INSOLUBLE : 25% MAX. (4) MOISTURE CONTENT : 0.5% MAX.	550.000	M.T	10188750.00	206250.00 US\$
			Total	10,188,750.00	206,250.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COAL TAR PITCH (HARD PITCH): (1) SOFTENING POINT : 80-100 DEG.C., (2) QUINOLINE INSOLUBLE : 10% MAX. (3) TOLUENE INSOLUBLE : 28-% MAX.	825.000	M.T	9949500.00	198000.00 US\$
			Total	9,949,500.00	198,000.00

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 591 NC-VI Dt. 22.01.2009	M/s. Himadri Chemicals & Inds. Ltd., Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00233/AM09 RLA F.No. 02/24/40/241/AM09	Lic No./Date 0210121787 dt. 02.01.2009	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- COAL TAR PITCH (BINDER PITCH) 1.SOFTENING POINT : 108 - 112 DEG.C; (2) Quinoline Insoluble : 7 - 12%. MAX;	4200.000	Number	77805000.00	1575000.00 US\$

	(3) Toluene Insoluble : 25 MIN.; (4) Moisture Content : 0.5 % MAX.			
			Total	77,805,000.00 1,575,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COAL TAR PITCH (HARD PITCH): 1.SOFTENING POINT : 80 -100 DEG.C; 2. Quinoline Insoluble : 10 % MAX. 3. Toluene Insoluble : 28 % MAX.	6300.000	M.T	75978000.00	1512000.00 US\$
			Total	75,978,000.00	1,512,000.00

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 592 NC-VI Dt. 22.01.2009	M/s. Cepham Milk Specialities Ltd., N. Delhi	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00234/AM09 RLA F.No. 05/24/40/00496/AM09	Lic No./Date 0510233876 dt. 02.01.2009	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- LACTOSE PHARMA GRADE B.P.	100.000	M.T	2630261.00	52605.00 US\$

			Total	2,630,261.00	52,605.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LACTOSE EDIBLE GRADE	160.000	M.T	2104209.00	41259.00 US\$
			Total	2,104,209.00	41,259.00

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 593 NC-VI Dt. 22.01.2009	M/s. Haldia Petrochemicals Ltd., Kolkata	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00239/AM09 RLA F.No. 02/24/40/247/AM09		Lic No./Date 0210122028 dt. 09.01.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	62/0- Pyrolysis Gasoline (PyGas)	32000.000	M.T	555264000.00	11520000.00US\$
			Total	555264000.00	11520000.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	23488.000	MT	369071642.00	767088.00US\$
			Total	369071642.00	767088.00US\$

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 594 NC-VI Dt. 22.01.2009	M/s. Jindal Drugs Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00238/AM09 RLA F.No. 03/94/40/924/AM09	Lic No./Date 0310501742 dt. 07.01.2009		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	66/0- Cocoa Butter	100.000	M.T	29393000.00	595000.00US\$
			Total	29393000.00	595000.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Cocoa Beans-Dried & Fermented	261.000	MT	28710000.00	571344.00US\$
			Total	28710000.00	571344.00US\$

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 595 NC-VI Dt. 22.01.2009	M/s. Jindal Drugs Ltd., Mumbai	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/50/00237/AM09 RLA F.No. 03/94/40/914/AM09	Lic No./Date 0310501738 dt. 07.01.2009		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	66/0- Cocoa Butter	100.000	M.T	29393000.00	595000.00US\$
			Total	29393000.00	595000.00US\$

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Cocoa Beans-Dried & Fermented	261.000	MT	28710000.00	571344.00US\$
			Total	28710000.00	571344.00US\$

Position:

Decision:- Deferred.

The case was considered by the committee as per agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application from the RLA and re-list the case on 26.02.2009.

Case No 596 NC-VI Dt. 22.01.2009	M/s. Haldiram Exports Pvt. Ltd., N. Delhi	Meeting No. 34/09 Dt. 22.01.2009	Status
HQ File No. 01/85/162/242/AM08/DES.VI			
Fixation of SION-Food Product-Namkeens/Mixtures/Savouries.			

The request of the firm for fixation of SION for Namkeens/Mixture/Savouries under Food Group was considered by the committee as per the agenda. It was noted that the comments from MFPI are awaited. It was, therefore, decided to remind MFPI to expedite the comments and re-list the case on 26.02.2009.

-X-X-X-

LIST OF PARTICIPANTS NC-VI MEETING No. 34/09 HELD ON 22.01.2009

Sl. No.	Name of the officer	Designation	Department
1	Sh. Anil Aggarwal,	Jt. DGFT	DGFT
2	Sh. Shaish Kumar	Indl. Adviser	DIPP
3	Sh. T.M. Skaria	Dy. DGFT	DGFT
4	Sh. V.K. Yadav	JTO(ST)	Dte. Of Sugar
5	Sh. Raghu Nath	FTDOP	DGFT

